

are fitted with public-address system. Sometimes, particularly on Sundays and holidays, the Undertaking finds it difficult to provide guides' at short notice for each additional bus. However, all the tourist buses move in a convoy and even if guides are not available on every one of them, those, who are available, conduct all the tourists at various monuments collectively.

STRIKE BY TRANSPORT WORKERS IN HARYANA

3269. SHRI SHRI CHAND GOEL : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that transport workers of Haryana State observed a complete strike on the 8th and 9th February, 1968 creating a complete deadlock of road transport in Haryana;

(b) if so, the estimated loss resulting therefrom; and

(c) the main demands of the transport workers and the action taken to meet the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) :

(a) to (c). The required information is being collected from the Government of Haryana and will be laid on the Table of the Sabha, when received.

ENQUIRY AGAINST R. K. PURAM POLICE STATION

3270. SHRI GANESH GHOSH :
SHRI BHAGABAN DAS :
SHRI SATYA NARAIN SINGH :
SHRI P. RAMAMURTI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Deputy Inspector General of Police ordered an enquiry against the Ramakrishna Puram Police Station, New Delhi for registering a kidnapping case on the 13th December, 1967;

(b) if so, whether the enquiry has been completed;

(c) the details thereof; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). An enquiry was held on a complaint dated 13-12-67 by a resident of R. K. Puram alleging that the local Police had not regis-

tered a case on a report lodged by him about the kidnapping of his daughter. The enquiry revealed that no such report was lodged.

However, the same person lodged a complaint at Police Station R. K. Puram, subsequently that his daughter had left his house on 23-1-68 and he had not been able to trace her. A case u/s 363 IPC was registered by the Police. The girl was traced and was found to have gone away with another person to Gurgaon. The concerned individual has been arrested and the case is under investigation.

COASTAL NATIONAL HIGHWAY

3271. SHRI D. R. PARMAR :
SHRI RAMCHANDRA J. AMIN :
SHRI R. K. AMIN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government are aware of the report which appeared in the newspapers in Gujarat that the Government of Gujarat have put proposal for the construction of coastal National Highway around the coast of Gujarat; and

(b) if so, Government's reactions thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) :

(a) and (b). The press report has not come to the notice of Government so far. But the State Government have been pressing for Central financial assistance for a coastal highway. Though this is primarily their concern, yet the data supplied by them in this connection is being examined. A decision however, can be taken only after the Fourth Plan has been finalised.

दिल्ली में हत्या के मामले

3272. श्री य० द० शर्मा :
श्री रा० स्व० बिद्यार्थी :
श्री नारायण स्वरूप शर्मा :
श्री कंबर लाल गुप्त :
श्री जगन्नाथ राव जोशी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले एक वर्ष में दिल्ली में कितनी हत्याएं हुई हैं, जिनका पता नहीं लगाया गया

है और कितने मामलों में अभी तक अपराधियों को गिरफ्तार नहीं किया गया है; और

(ख) शान्ति तथा व्यवस्था की स्थिति को सुधारने के लिये सरकार ने क्या कार्य-वाही की है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख). वर्ष 1967 के दौरान हत्या के 65 मामले सूचित किये गये। इन में से 13 मामलों का पता नहीं लगा। अन्य 3 मामलों में, जिनकी अभी जांच की जा रही है, अपराधियों को अभी तक गिरफ्तार नहीं किया गया है।

प्रशासन द्वारा अपराधों की स्थिति का निरन्तर पुनरीक्षण किया जा रहा है तथा स्थिति को नियंत्रण में रखने के लिये समय-समय पर उचित कदम उठाये जाते हैं। संचार के लिये अधिक अच्छी सुविधाओं तथा अपराधों की जांच के लिये वैज्ञानिक उपकरण देकर दिल्ली पुलिस के आधुनिकरण के लिये अभी हाल में अनेक योजनाएं स्वीकृत की गई हैं।

PRO-MAO PROPAGANDA POSTERS

3273. SHRI YAJNA DATT SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item that several posters praising Chinese leader, Mao Tse-Tung made their appearance on the walls of Calicut and Calcutta in December, 1967;

(b) if so, whether the posters openly incited violence and preached Marxism and Maoism;

(c) whether communist propaganda literature believed to be printed in China was also found in these cities; and

(d) if so, the steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government are aware of the display of posters praising Chinese leader, Mao Tse-

Tung at various places in Kerala and Calcutta in December, 1967.

(b) The posters displayed at Calcutta appear to have incited violence and preached Maoism. Information regarding the posters at Calicut is being collected.

(c) No communist propaganda literature printed in China was found in circulation in Calcutta. Information regarding Calicut is being collected.

(d) Action taken by the State Governments is being ascertained.

BIHAR ENGINEERS

3274. SHRI BHOGENDRA JHA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2280 on the 29th November, 1967 and state :

(a) the latest position in regard to the proposal of the Bihar Government to entrust the C.B.I. with the investigation against some Bihar Engineers on charges of fraud ;

(b) whether Government propose to order the enquiry by the C.B.I. as desired by the Bihar Government; and

(c) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). As was stated in reply to Unstarred Question No. 2280, it was felt that it would be desirable to await the results of store checking and audit before a criminal investigation is started. The Government of Bihar have now reported that verification of stores has been completed and that special audit is in progress.

PAY-SCALE OF TEACHERS

3275. SHRI SITARAM KESRI : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that different States have different scales of pay for Secondary School teachers and that this disparity in pay-scales has led to agitation by the teachers in different parts of the country; and

(b) if so, whether Government propose to consider the question of introducing uniform pay-scales all over the country and to subsidise the expenditure on education by the States as is being done in the case of University teachers ?